

25. 02.12.2019

Learned Additional Government Advocate for the State-opposite parties will obtain instructions in the matter as to how many posts are laying vacant as on date.

The petitioner will also find out the same by the next date.

The matter to come up on 16.12.2019.

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(K.S. Jhaveri)
Chief Justice

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(K.R. Mohapatra)
Judge